

Annexure -1

Name of the corporate debtor: Bansal Oil Extraction Private Limited; Date of commencement of CIRP: 10-05-2022; List of creditors as on: 09-06-2022

**List of secured financial creditors (SFC) belonging to any class of creditors
(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim provisionally admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Union Bank of India	24.05.2022	1,25,30,25,251	1,25,30,25,251					100					
Total			1,25,30,25,251	1,25,30,25,251										

Note: As the books & accounts are not available. Hence the claims are provisionally admitted based on the proof of claims submitted by the claimants.